

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 122 of 2018**

**IN THE MATTER OF:**

**S. K. Big Star Foods Ltd. & Ors. ...Appellants**

**Vs**

**TM-Food Processing Ltd. & Ors. ...Respondents**

**Present:**

**Appellants: Mr. Nikhil Nayyar, Sr. Advocate with Mr. G. Ramakrishna Prasad and Mr. Naveen Hegde, Advocates.**

**Respondents: Mr. Gouthan Shivshankar and Mr. Shantanu Singh, Advocates for R-1 to R-9.**

**Mr. Anandh K., Advocate for R-23 to R-26.**

**With**

**Company Appeal (AT) No. 163 of 2018**

**IN THE MATTER OF:**

**K. Trinadha Reddy & Ors. ...Appellants**

**Vs**

**TM-Food Processing Ltd. & Ors. ...Respondents**

**Present:**

**Appellants: Mr. Mohd. Wasay Khan, Advocate.**

**Respondents: Mr. Gouthan Shivshankar and Mr. Shantanu Singh, Advocates for R-1 to R-9.**

**Mr. Anandh K., Advocate for R-19 to R-22.**

**With**

**Company Appeal (AT) No. 210 of 2018**

**IN THE MATTER OF:**

**Rayudu Nagabhushan & Ors.**

**...Appellants**

**Vs**

**S. K. Big Star Foods Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellants: Mr. John Mathew, Advocate.**

**Respondents: Mr. Gouthan Shivshankar, Advocate for R-2 to R-10.**

**With**

**Company Appeal (AT) No. 211 of 2018**

**IN THE MATTER OF:**

**Kaja Gajendra Rao & Ors.**

**...Appellants**

**Vs**

**S. K. Big Star Foods Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellants: Mr. John Mathew, Advocate.**

**Respondents: Mr. Gouthan Shivshankar, Advocate for R-2 to R-10.**

**ORDER**

**28.08.2019:** Heard Mr. Nikhil Nayyar, learned senior counsel for the Appellants in Company Appeal (AT) No. 122 of 2018. Hearing concluded. Since other appeals are clubbed with Company Appeal (AT) No. 122 of 2018, we deem it appropriate to first hear learned counsel for the Appellants in Company Appeal

*Company Appeal (AT) No. 122 of 2018, 163 of 2018, 210 of 2018 and 211 of 2018*

(AT) No. 210 of 2018 and 211 of 2018 before hearing learned counsel for the Appellants in Company Appeal (AT) No. 163 of 2018.

Post these appeals 'for further hearing' on tomorrow i.e. **29<sup>th</sup> August, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**